

MINUTES OF THE MEETING OF THE SELECTION BOARD FOR APPOINTMENT IN THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL) IN THE WEST BENGAL JUDICIAL SERVICE BY WAY OF DIRECT RECRUITMENT FROM AMONGST THE MEMBERS OF THE BAR HELD ON WEDNESDAY, THE 9TH SEPTEMBER, 2009 AT 04.30 P.M. IN THE CHAMBER OF THE HON'BLE THE CHIEF JUSTICE.

-: Present :-

The Hon'ble the Chief Justice.


The Hon'ble Justice Bhaskar Bhattacharya.

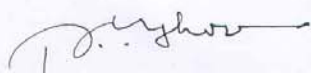
The Hon'ble Justice Pinaki Chandra Ghose.


It is unanimously resolved that 300 marks in aggregate, i.e. 50% of the total Marks, will be the qualifying marks for being empanelled in the panel for being appointed to the post of District Judge (Entry Level) by way of Direct Recruitment from amongst the members of the Bar, in view of the decision of the Hon'ble Supreme Court passed in the Writ Petition (C) No. 490 of 2007 (Hemani Malhotra - Vs. - High Court of Delhi) [(2008) 7 Supreme Court Cases 11] prohibiting fixation of any benchmark for viva voce/personality test. In view of the order dated 13.01.2009 passed by the Supreme Court in W.P. (Civil) No. 46 of 2007 (West Bengal Judicial Service Association -vs- Registrar General, High Court of Calcutta and Anr), for the time being, only 16 persons from the panel will be appointed. The fate of the other two successful candidates in the panel will depend upon such further order or final decision that may be passed by the Supreme Court in the said pending matter. As per the Panel so prepared, **Shri Indranil Bhattacharya** will be the last person to be empanelled in the list of successful candidates. It is, made clear that such panel will be valid until the declaration of the vacancy for the next year.

Let this merit list be published immediately on the official website of this High Court.

The Learned Registrar General-cum-Secretary, Selection Board is directed to take follow-up action immediately.


(CHIEF JUSTICE)


(PINAKI CHANDRA GHOSE, J)


(BHASKAR BHATTACHARYA, J)

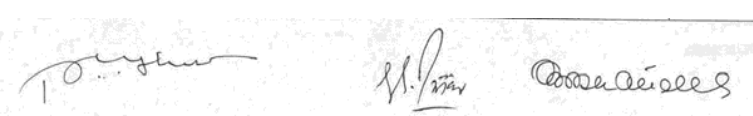
IN THE HIGH COURT AT CALCUTTA

MEMO NO. 10073-RG.

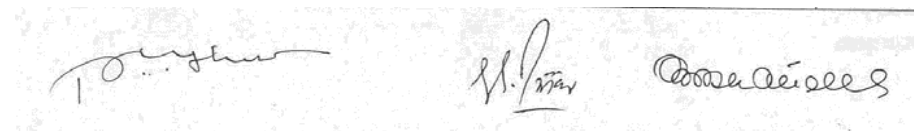
DATED: SEPTEMBER 9, 2009.

**RESULT IN RESPECT OF CANDIDATES FOR RECRUITMENT TO THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL)
IN THE WEST BENGAL JUDICIAL SERVICE BY WAY OF DIRECT RECRUITMENT FROM AMONGST THE MEMBERS OF BAR**

Sl. No.	Name of the Candidate	ROLL NO.	Marks obtained in the <u>Written Test</u>							Belongs to	Dt. of Viva-Voce/ Pesonality test	Marks obtained in <u>Viva-voce/Personality Test</u>				Overall Assessment
			I	II	III	IV	V	TOTAL	%			Marks awarded by the Hon'ble the Chief Justice. (A)	Marks awarded by the Hon'ble Justice B. Bhattacharya (B)	Marks awarded by the Hon'ble Justice P.C.Ghose (C)	Average marks obtained by the candidate in Viva-Voce/ Personality Test. (A + B +C) / 3	
1.	Sri Sugato Majumdar,	DRB/HC-CAL/09/156	66	53	62	65	61	307	61.4	Bar	01-09-2009	60	62	64	62	369
2.	Smt. Ananya Bandyopadhyay,	DRB/HC-CAL/09/143	63	54	68	59	66	310	62	Bar	01-09-2009	55	54	54	54.33	364.33
3.	Sri Biswaroop Chowdhury,	DRB/HC-CAL/09/040	63	54.5	64	64	58	303.5	60.7	Bar	01-09-2009	54	56	58	56	359.5
4.	Sri Partha Sarathi Sen,	DRB/HC-CAL/09/151	51	61	64	59	64	299	59.8	Bar	01-09-2009	56	55	56	55.66	354.66
5.	Smt. Rai Chattopadhyay,	DRB/HC-CAL/09/144	58	45	67	63	57	290	58	Bar	01-09-2009	54	54	54	54	344
6.	Sri Prasenjit Biswas,	DRB/HC-CAL/09/034	52	50	67	60	59	288	57.6	Bar	01-09-2009	50	50	50	50	338
7.	Sri Uday Kumar,	DRB/HC-CAL/09/120	47	55	69	65	51	287	57.4	Bar	02-09-2009	51	51	50	50.66	337.66



Sl. No.	Name of the Candidate	ROLL NO.	Marks obtained in the <u>Written Test</u>							Belongs to	Dt. of Viva-Voce/Personality test	Marks obtained in <u>Viva-voce/Personality Test</u>				Overall Assessment
			I	II	III	IV	V	TOTAL	%			Marks awarded by the Hon'ble the Chief Justice. (A)	Marks awarded by the Hon'ble Justice B. Bhattacharya (B)	Marks awarded by the Hon'ble Justice P.C.Ghose (C)	Average marks obtained by the candidate in Viva-Voce/Personality Test. (A + B + C) / 3	
8.	Smt. Jayashree Banerjee,	DRB/HC-CAL/09/001	63	46	53	62	54	278	55.6	Bar	02-09-2009	60	58	60	59.33	337.33
9.	Sri Bivas Pattanayak,	DRB/HC-CAL/09/130	70	40	50	60	60	280	56	Bar	02-09-2009	54	55	56	55	335
10.	Sri Atanu Roy	DRB/HC-CAL/09/065	76	38	60	59.8	45	278.8	55.76	Bar	01-09-2009	52	52	52	52	330.8
11.	Sri Subhendu Samanta	DRB/HC-CAL/09/051	44	56	57	58	67	282	56.4	Bar	02-09-2009	45	45	45	45	327
12.	Sri Ajoy Kumar Gupta	DRB/HC-CAL/09/036	41	50	64	61	64	280	56	Bar	02-09-2009	45	45	45	45	325
13.	Sri Supratim Bhattacharya	DRB/HC-CAL/09/012	55	49	60	67	40	271	54.2	Bar	03-09-2009	50	53	51	51.33	322.33
14.	Sri Partha Sarathi Chatterjee	DRB/HC-CAL/09/042	61	43	54	61	49	268	53.6	Bar	03-09-2009	50	52	53	51.66	319.66
15.	Smt. Chaitali Chatterjee (Das)	DRB/HC-CAL/09/155	50	39	53	60	61	263	52.6	Bar	02-09-2009	52	52	52	52	315



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			I	II	III	IV	V	TOTAL	%			Marks awarded by the Hon'ble the Chief Justice. (A)	Marks awarded by the Hon'ble Justice B. Bhattacharya (B)	Marks awarded by the Hon'ble Justice P.C.Ghose (C)	Average marks obtained by the candidate in Viva-Voce/Personality Test. (A + B + C) / 3	
16.	Sri Siddhartha Kanjilal	DRB/HC-CAL/09/047	65	41	56	54.8	56	272.8	54.56	Bar	02-09-2009	40	40	40	40	312.8
17.	Sri Atanu Chakraborty	DRB/HC-CAL/09/011	51	40	58	65	58	272	54.4	Bar	03-09-2009	35	35	36	35.33	307.33
18.	Sri Indranil Bhattacharya,	DRB/HC-CAL/09/017	45	48	58	64	52	267	53.4	Bar	03-09-2009	34	35	37	35.33	302.33
19.	Sri Manas Mitra	DRB/HC-CAL/09/111	39	46.5	60	59	59	263.5	52.7	Bar	02-09-2009	35	35	35	35	298.5
20.	Sri Rampravesh Singh	DRB/HC-CAL/09/003	51	42	45.5	65	51	254.5	50.9	Bar	04-09-2009	38	38	38	38	292.5
21.	Sri Satyajit Mukherjee	DRB/HC-CAL/09/134	52	43	57	56	53	261	52.2	Bar	03-09-2009	30	28	28	28.66	289.66
22.	Sri Jaswant Rai	DRB/HC-CAL/09/148	41	58.5	49.5	61	54	264	52.8	Bar	03-09-2009	22	20	20	20.66	284.66


CHIEF JUSTICE


(PINAKI CHANDRA GHOSE, J.)


(BHASKAR BHATTACHARYA, J.)